

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A No.495/94

Dated this the 6th day of June, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.R.Santhamma,
Head Clerk,
Local Office,
Employees State Insurance Corporation,
Udyogamandal.

.. Applicant

(By Advocate Mr.K.P.Dandapani/Smt.Sumathi Dandapani)

vs.

1. The Regional Director,
Regional Officer(Kerala)
Employees State Insurance Corporation,
'Panchdeep Bhavan', North Swaraj Round,
Thrissur-20.
2. The Local Office Manager,
Employees State Insurance Corporation,
Udyogamandal.
3. Assistant Regional Director,
Employees State Insurance Corporation,
Regional Office(Kerala),
'Panchdeep Bhavan', North Swaraj Round,
Thrissur-20.

.. Respondents

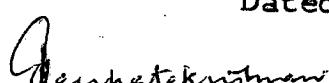
(By Advocate Mr.C.S.Rajan)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Learned Standing Counsel for respondents submits that applicant will be transferred to Trichur after S/Shri Narayanan, Mohandas Pillai and Joseph are transferred to that station. We record the submission. We see no reason to issue any directions. Application is accordingly disposed of. No costs.

Dated 6th June, 1994.


P. V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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